

**Open Heart surgery by a doctor of Bombay**

2283. SHRI SHANTARAM POT-DUKHE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware of open heart surgery by a leading doctor of Bombay which is low cost heart transplant; and

(b) if so, whether Government propose to start such units in Government hospitals facilitating low cost heart transplants?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIGAR RANJAN LASKAR: (a) and (b). The information is being collected and will be laid on the table of the Sabha.

**Dieselisation of Shornur Railway Loco shed**

2284. SHRI V. S. VIJAYA RAGHAVAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to dieselise the Shornur Railway loco shed due to lack of good quality coal; and

(b) whether Government propose to introduce mini diesel engine in Palghat Division, so as to avoid difficulties arising out of shortage of coal?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Dieselisation on Railways is carried out keeping in view the traffic density and potential of the Section. A separate Inspection Organisation exists to ensure supply of coal to requisite quality for Railways' use and the coal being supplied to Shornur shed is suitable for steam traction and there is no proposal to dieselise Shornur for the present.

(b) There is no such proposal at present. The coal stock on Palghat Division as on 1st March 1981 were of 4.6 days' consumption and the supply position continues to be watched.

**Corruption in Reservation of Berths**

2285. SHRI P. K. KODIYAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government's attention has been drawn to the rampant corruption in Railways in the case of allotment of wagons and reservation of berths and seats; and

(b) if so, what effective measures are being taken by Government to check the same?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No. However, some complaints alleging corruption in allotment of wagons and reservation of berths and seats have been received.

(b) The various measures taken by the Railways to contain activities of anti-social elements indulging in corruption practices include the following:

(i) Frequent checks by officers and Inspectors and preventive checks by vigilance organisation of the railways are conducted to ensure that allotment of wagons is done according to priority and date of registration and that quotas for various points and restrictions are observed.

(ii) Whenever any complaints are received regarding irregularities in allotment of wagons, these are thoroughly investigated and if any staff is found responsible for any irregularity or malpractice suitable disciplinary action, is taken against them. If during preventive checks and investigation of complaints, it is observed that there is lacunae in